

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 6422 of 2010

Ajit Kumar and Anr. Petitioners

Versus

Union Bank of India, Jamshedpur, Main Branch,
Jamshedpur represented by its Chief Manager and Ors. ... Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : None.

For the Respondents : Mr. P.A.S. Pati, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the respondents had no objection with it and submitted that the audio and video qualities are good.

05/05.04.2021 Nobody appears on behalf of the petitioners. However, learned counsel for respondents is present.

With a view to give one more chance to the petitioners, put up this case on 19.04.2021.

(Rajesh Kumar, J.)